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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S)

: M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Vijaya Prashanth. S

Counsel For pertitioner

Copiosa Pr

Athiban Vijay A.K

Caunel for R3

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<u>ORDER</u>

Shri S Vijaya Prashanth, counsel for petitioner present. Shri A K Athiban Vijay, counsel for R3 present. No representation on behalf of R1, R2, R4 to R7. The right to file counter on behalf of R5 to R7 is forfeited vide order dated 9.6.2017. The matter is posted for final arguments. Put up on 10.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)